

RESUME OF WORK DONE BY LOK SABHA

(TENTH LOK SABHA—TENTH SESSION)

(13th and 14th June, 1994)



LOK SABHA SECRETARIAT
NEW DELHI

July, 1994/Asadha, 1916 (Saka)

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PREFACE

This publication contains a brief resume of work done in the Tenth Lok Sabha during the Tenth Session i.e. on 13th and 14th June, 1994.

NEW DELHI;

July, 1994

Asadha 1916 (Saka)

R.C. BHARDWAJ,
Secretary-General.

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1. DURATION OF SESSION

Date of Commencement	: @ 13 June, 1994
Date of Adjournment sine die	: £*14 June, 1994
Date of Prorogation	: 18.6.1994
Total Number of days of Session	: 2 days
Number of actual sittings	: 2 days
Number of hours of sitting	: 17 hours and 49 minutes

@ The first sitting commenced with the playing of National Anthem.

£ The last sitting ended with the playing of National Song.

* The session was originally to conclude on Thursday, the 16th June, 1994.

2. ADJOURNMENT MOTION : ADMITTED AND DISCUSSED

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken H. M.
Failure of the Government to meet the sugar situation resulting in forcible import thereof in large scale at higher price	Shri Ramastray Prasad Singh	13.6.1994	13.6.1994 (at 4.00 p.m.)	Negatived by division	3 58

3. BILLS

(I) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
						H M			
1	2	3	4	5	6	7	8	9	
1.	The Representation of the People (Amendment) Bill, 1993, as reported by Joint Committee	29.7.1993 (Earlier Session)	—	13.6.1994 (Motion for withdrawal of the Bill)	0 07	—	—	—	Bill withdrawn by leave of the House
2.	The Constitution (Seventy-first Amendment) Bill, 1990 as passed by Rajya Sabha and as reported by Select Committee	—	4.5.1992 (Earlier Session)	13.6.1994 (Motion recommending to Rajya Sabha that Rajya Sabha do agree to leave being granted by Lok Sabha to withdraw the Bill)	0 47	—	—	—	Bill withdrawn by leave of the House
				14.6.1994 (Motion for leave to withdraw the Bill)	0 07	—	—	—	Bill withdrawn by leave of the House

1	2	3	4	5	6	7	8	9
					H	M		
3.	The Representation of the People (Second Amendment) Bill, 1994	13.6.1994	—	—	0	29	—	Pending
*4	The Manipur Municipalities Bill, 1994	13.6.1994	—	14.6.1994 (Consideration and Passing)	0	20	—	Passed
**5	The Punjab Municipal Corporation Law (Extension to Chandigarh) Bill, 1994	13.6.1994	—	14.6.1994 (Consideration and Passing)	0	06	23	Passed, as amended
***6	The New Delhi Municipal Council Bill, 1994	13.6.1994	—	14.6.1994 (Consideration and Passing)	0	04	2	Passed, as amended
7.	The Transplantation of Human Organs Bill, 1993 as passed by Rajya Sabha and as reported by Select Committee	—	11.5.1993 (Earlier Session)	13.6.1994 14.6.1994 (Further Consideration and Passing)	1	59@	6	4 Passed, as amended

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Manipur Municipalities Ordinance, 1994 (No. 6 of 1994).

** The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Punjab Municipal Corporation Law (Extension to Chandigarh) Ordinance, 1994 (No. 7 of 1994)

*** The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the New Delhi Municipal Council Ordinance, 1994 (No. 8 of 1994).

@ Includes 57 Minutes taken in earlier sessions.

1	2	3	4	5	C		7	8	9
					H	M			
8.	The Constitution (Eighty-third Amendment) Bill, 1994	14.6.1994	—	14.6.1994 (Motion for leave to introduce the Bill)	1	42	—	—	Motion for leave to introduce the Bill was not moved Passed
9.	The Anti-Hijacking (Amendment) Bill, 1994, as passed by Rajya Sabha.	—	10.5.1994 (Earlier Session)	4.6.1994 (Consideration and Passing)	0	07	—	—	Passed
10.	The Suppression of Unlawful Acts against Safety of Civil Aviation (Amendment) Bill, 1994, as passed by Rajya Sabha	—	10.5.1994 (Earlier Session)	14.6.1994 (Consideration and Passing)	0	02	—	—	Passed

SUMMARY

1.	Bills pending at the end of the last session	18
2.	Bills introduced	4
3.	Bills opposed at introduction stage	4
4.	Bills passed by Rajya Sabha and laid on the Table	Nil
5.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	1
6.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7.	Bills passed	6
8.	Bills negatived	Nil
9.	Bills withdrawn	2
10.	Bills part-discussed	Nil
11.	Motions for adjournment of debate on the Bills adopted	Nil
12.	Bills referred to Select Committee	Nil
13.	Bills referred to Joint Committee	Nil
14.	Bills reported by Select Committee	Nil
15.	Bills reported by Joint Committee	Nil
16.	Bills originating in and referred to a Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
17.	Bills referred to Departmentally Related Standing Committees by Chairman/Speaker	2
18.	Bills pending at the end of the Tenth Session of Tenth Lok Sabha <i>vide</i> para No. 3128 of Lok Sabha Bulletin-Part II dated 22.6.1994.	14

(ii) Bills Referred to Departmentally Related Standing Committee

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of presentation of the Report	Remarks
1	2	3	4	5	6	7
1.	The Representation of the People (Second Amendment) Bill, 1994	13.6.1994 (L.S.)	Chairman	Home Affairs	—	Pending with the Committee
2.	The Workmen's Compensation (Amendment) Bill, 1994	13.6.1994 (R.S.)	Speaker	Labour and Welfare (25.6.1994)	—	Pending with the Committee

4. COMMITTEES
Committees other than Financial Committees

1	2	3	4	5	6	7
Name of Committee	No. of sittings	Duration	Average percentage of attendance by Members	Study Tours/ Local visits undertaken	Report presented	Remarks
1. Business Advisory Committee	Two	2.30 hours	70%	—	Nil	—
2. Committee on Papers Laid on the Table	One	1.15 hours	54%	—	Nil	—

5. DIVISIONS

No. of Divisions held

2

6. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency and State	Oath or Affirmation	Language of Oath or Affirmation	Date of taking Oath/ Affirmation
1.	Shri Kotla Jaya Surya Prakash Reddy	Kumool— Andhra Pradesh	Oath	Telugu	13.6.1994
2.	Smt. Lovely Anand	Vaishali — Bihar	Affirmation	Hindi	13.6.1994
3.	Shri Lakshman Singh	Rajgarh — Madhya Pradesh	Oath	Hindi	13.6.1994
4.	Shri Shelke Maruti Deoram	Ahmednagar— Maharashtra	Oath	Marathi	13.6.1994
5.	Shri Bapusaheb Thite	Baramati — Maharashtra	Oath	Marathi	13.6.1994
6.	Kum. Sushila Tiriya	Mayurbhanj — (ST) Orissa	Oath	Oriya	13.6.1994
7.	Shri Amar Pal Singh	Meerut — Uttar Pradesh	Affirmation	Hindi	13.6.1994
8.	Shri Pramotes Mukherjee	Berhampore— West Bengal	Affirmation	Bengali	13.6.1994

7. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	
				H.	M.
1.	Shri K. Brahmananda Reddy (Member, Fifth and Seventh Lok Sabha)	20.5.1994	13.6.1994	0	15
2.	Dr. Mahipatray M. Mehta (Member, Fifth and Seventh Lok Sabha)	27.5.1994			
3.	Shri S. Thangaraju (Member, Eighth Lok Sabha)	6.6.1994			

8. PAPERS LAID ON THE TABLE

(a) By Government	120
(b) By Private Members	NIL

9. QUESTIONS

(i) Starred Questions	
(a) Number of Questions put down in Question Lists for oral answers	@ 40
(b) Number of Questions orally answered	5
(ii) Short Notice Questions	
(a) Number of Questions put down in Short Notice Question List	Nil
(b) Number of Short Notice Questions orally answered	Nil
(iii) Unstarred Questions	
(a) Number of Questions put down in Question Lists for written answers	@ 266*
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers	301

* Included 3 Unstarred Questions deleted/transferred from one Ministry to another.

@ Since Lok Sabha was adjourned sine die on 14 June, 94 the Questions admitted for 15 and 16 June, 94 have been treated as lapsed and not included.

10. RESOLUTIONS Statutory Resolutions

Sl. No.	Subject	Article/ Section of Constitu- tion/Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
*1.	Disapproval of the Manipur Municipalities Ordinance, 1994 (No. 6 of 1994) promulgated by the President on 24.5.1994.	Article 123	Dr. Laxminarain Pandey	14.6.1994	H. 1 M. 47	Home Affairs	Withdrawn
@2.	Disapproval of the Punjab Municipal Corporation Law (Extension to Chandigarh) Ordinance, 1994 (No. 7 of 1994) promulgated by the President on 24.5.1994.	Article 123	Dr. Laxminarain Pandey	14.6.1994	1 23	Home Affairs	Withdrawn
£3.	Disapproval of the New Delhi Municipal Council Ordinance, 1994 (No. 8 of 1994) promulgated by the President on 25.5.1994.	Article 123	Shri Santosh Kumar Gangwar	14.6.1994	1 03	Home Affairs	Withdrawn

* Discussed together with the motion for consideration of the Manipur Municipalities Bill, 1994.

@ Discussed together with the motion for consideration of the Punjab Municipal Corporation Law (Extension to Chandigarh) Bill, 1994.

£ Discussed together with the motion for consideration of the New Delhi Municipal Council Bill, 1994.

11. SITTINGS OF THE HOUSE

Subject	Date	Remarks
Cancellation of sittings on 15 and 16 June, 1994.	14.6.1994	<p>The 10th Session of 10th Lok Sabha was to adjourn <i>sine die</i> on 16 June, 1994. However, as the Constitution (Eighty-third Amendment) Bill, 1994 was not introduced by the Government on 14 June, 1994, some opposition members demanded that the House might adjourn <i>sine die</i> on that day. Thereupon, Hon'ble Minister of Parly. Affairs suggested that House might adjourn <i>sine die</i> on that day after passing the Ordinances and some other Bills listed in the Order Paper. Speaker took the sense of the House and the House was adjourned <i>sine die</i> on 14 June, 1994.</p> <p>Accordingly, sittings of Lok Sabha fixed for 15 and 16 June, 1994 stood cancelled.</p>

12. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcements/Observations/References

Subject	By Whom	Date
Valedictory reference on the conclusion of the Tenth Session of Tenth Lok Sabha and announcement <i>re.</i> looking after the duties of Secretary-General of Lok Sabha by Dr. R.C. Bhardwaj w.e.f. the 1st June, 1994 and cessation to carry out the duties of Secretary-General by Shri C.K. Jain from the 31st May, 1994 and his appointment as Honorary Officer of the House.	Speaker	14.6.1994

13. STATEMENTS

(i) Matters Under Rule 377

*Position regarding receipt of replies from Ministries concerned during
Tenth Lok Sabha as on 18.7.1994*

	Total number of matters raised	No. of replies sent to mem- bers by Minis- ters and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (9.7.91 to 18.9.91)	270	219	81.11
Second Session (20.11.91 to 20.12.91)	133	114	85.71
Third Session (24.2.92 to 12.5.92)	314	240	76.43
Fourth Session (8.7.92 to 20.8.92)	149	110	73.82
Fifth Session (24.11.92 to 23.12.92)	61	42	68.85
Sixth Session (22.2.93 to 14.5.93)	253	191	75.49
Seventh Session (26.7.93 to 28.8.93)	127	89	70.07
Eighth Session (2.12.93 to 30.12.93)	70	44	62.85
Ninth Session (21.12.94 to 13.5.94)	185	74	40.00
Tenth Session (13.6.94 to 14.6.94)	13	NIL	NIL

(II) Statement indicating matters raised after Question Hour and before the taking up of the Listed Business and time taken thereon during the Tenth Session of Tenth Lok Sabha

Date	Number of matters raised	Number of members who spoke	Time taken	
			H.	M.
13.6.1994	2	10	0	28
14.6.1994	12	19	0	51
		Total:	1	19

**14. STATEMENT SHOWING TIME TAKEN ON
VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE
TENTH SESSION OF TENTH LOK SABHA**

Business	Time taken		Percentage to the time taken
	H	M	
ADJOURNMENT MOTIONS	3	58	22.3
GOVERNMENT BILLS	9	28	53.1
MATTERS OF URGENT PUBLIC IMPORTANCE OTHER THAN QUESTION HOUR	1	19	7.4
MATTERS UNDER RULE 377	0	16	1.5
QUESTIONS	2	00	11.2
STATUTORY RESOLUTIONS	.		
OTHER MATTERS such as Papers laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	0	48	4.5
TOTAL:	17	49	100.0

* Joint Discussion took place on certain Statutory Resolutions [vide statement No. 10 Sl. Nos. 1 to 3] and Motion for Consideration of connected Government Bills [vide statement No. 3 (I) Sl. Nos. 4, 5 and 6] Time taken on Joint Discussion has been shown under Government Bills.